

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**

O.A. No 54 & 61 of 2020

IN THE MATTER OF

Tribunal on its own motion,  
Suo Motu based on the News Item in  
Dinamalar Newspaper dt 02-03-2020, Chennai  
Supplementary, Ambattur Lake getting polluted  
Due to Sewage water.

..... Applicants

-Vs-

The Secretary to Govt of Tamil Nadu  
Public Works Department.  
And others

..... Respondents

**Action Taken Report Filed by the 9<sup>th</sup> RESPONDENT**

I, Tharpagaraj son of Kanagaraj, Hindu, aged about 49 years, working as Commissioner, Avadi Municipal Corporation, Avadi, do hereby solemnly affirm and sincerely state as follows:-

1. I am the commissioner of the Avadi Municipal Corporation the ninth respondent herein and well conversant with the facts of the case from the connected files. I am filing the following Report for the consideration of the Honourable Tribunal.

**Status on compliance of Short Term Plan as recommended by the Joint Committee  
Pertaining to the Commissioner, Avadi City Municipal Corporation**

S.No. as per the Joint Committee Report	Description of Work	Department	Present Status
1.	Construction of sump in Moondrunagar and Ganapathynagar area in Thirumullaivoyal Village and dispose of the sewage periodically.	Commissioner, Avadi City Municipal Corporation	<p>Construction of sump at Periyarnagar, Jeeva street, Kennedy street, NSK street, Theresa street and Nehru street in ward no 15 at Moondru Nagar &amp; Ganapathinagar area in Thirumullaivoyal Village work has been awarded to contractor with cost of Rs 11.00 lakhs. The above said work is not by contractor due to water level increase due to rain in that area.</p> <p>As per the instruction of Director of Municipal Administration, 40 KLD Mini Sewage treatment plan will be constructed in the forth coming month in the place of Ambattur Eri to Moondrunagar drain entry point of lake for an amount of Rs 110.00 lakhs. This amount requested under Capital grant fund 2021-22, through letter Roc No 9595/2021/E1 dated 21.06.2022. At present Administration Sanction work is in progress, after getting Administration sanction within one month, Tender process will be completed.</p> <p>Expected date of commencement of work will be in the month of August. As per the agreement condition, execution periods is 3 months for STP construction work, above said work will be completed on or before 30.11.2022.</p>
2.	Providing drainage facilities for the	Commissioner, Avadi City	In order to achieve 100% UGSS in Avadi City Municipal Corporation

	residents of Moondru Nagar and Ganapathy Nagar area in Thirumullaivoyal Village.	Municipal Corporation	area, preparation of detailed project report for the UGSS leftout area survey work has been completed by the Tamilnadu Water Investment Company Ltd. Survey work and preliminary DPR preparation works completed. Land identification for pumping stations and STPs is in progress. After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approvals. The entire scheme planned to complete on or before 2025.
3.	Ward No. 15 Jothi Nagar residents drainage water and grey water discharging to Ambattur Lake.	Commissioner, Avadi City Municipal Corporation	In order to stop the Drainage water entering in to Ambattur lake, Providing UGSS connections to households has been started where ever UGSS line available, the same will be completed by 30.12.2022.
4.	Ward No. 10, 11, 12 Cholambedu Main road residents drainage water and grey water discharging to Ambattur lake.	Commissioner, Avadi City Municipal Corporation	In order to stop the Drainage water entering in to Ambattur lake. Providing UGSS connections to households has been started where ever UGSS line available, the same will be completed by 30.12.2022.  UGSS projects taken over process completed. Trail run under progress. After completion of trail run UGSS for Households will be started. The connections will be given where ever UGSS Provisions available.  In order to mitigate the 100% UGSS connections in Avadi City Municipal Corporation limit,

			Preparation of Detailed Project Report for the left out area work order issued to TWIC and the work is under progress. The entire project will be completed by 2025.
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**Status on compliance of Long Term Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation:**

1.	Construction of Underground Sewerage System (UGSS) for Moondrunagar and Ganapathynagar area in Thirumullaivoyal Village.	Commissioner, Avadi City Municipal Corporation	In order to achieve 100% UGSS in Avadi City Municipal Corporation area, preparation of detailed project report for the UGSS leftout area survey work has been completed by the Tamilnadu Water Investment Company Ltd., Survey work and preliminary DPR preparation works completed. Land identification for pumping stations and STPs is in progress. After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approvals. The entire scheme planned to complete on or before 2025.
2.	Construction of Underground Sewerage System (UGSS) for Ward No. 15 Jothi Nagar residents.	Commissioner, Avadi City Municipal Corporation	In order to achieve 100% UGSS in Avadi City Municipal Corporation area, preparation of detailed project report for the UGSS leftout area survey work has been completed by the Tamilnadu Water Investment Company Ltd., Survey work and preliminary DPR preparation works completed. Land identification for pumping stations and STPs is in progress.

			After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approvals. The entire scheme planned to complete on or before 2025.
3.	Construction of Underground Sewerage System (UGSS) for Ward No. 10, 11, 12 Cholambedu Main road residents	Commissioner, Avadi City Municipal Corporation	The Corporation has planned to construct five number of collection tanks to collect the all grey water in that respective area and it will be removed through sullage water tanker vehicle and disposal will be in our UGSS Pumping station. Moreover we floated tender on 29.05.2020 for construction of five numbers of collection tanks and also work awarded on 01.07.2020 to the contractor M/s K.K.R. Builders. The work will be started this month and the same will be completed by 30.12.2022.

  
Commissioner,

Avadi City Municipal Corporation

27/7/22

**BEFORE THE NATIONAL  
GREEN TRIBUNAL (SZ)  
BENCH AT CHENNAI**

**O. A. No. 61 of 2020 (SZ)**

**REPORT FILED BY 9<sup>th</sup> RESPONDENTS  
DATED:27.07.2022**

**M/S.P.SRINIVAS (828/1994)  
N.K. PONRAJ (2263/2009)  
R.PURUSHOTHAMAN (263/2011)**

**COUNSEL FOR 9<sup>th</sup> RESPONDENT.**

**Cell No. 94862 04469**